

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

**ORIGINAL APPLICATION NO. 228 OF 2024 (WZ)
[EARLIER ORIGINAL APPLICATION NO. 1260 OF
2024 (PB)]**

IN THE MATTER OF:

DEVRAM VALA GHODA

...APPLICANT

VERSUS

STATE OF GUJARAT

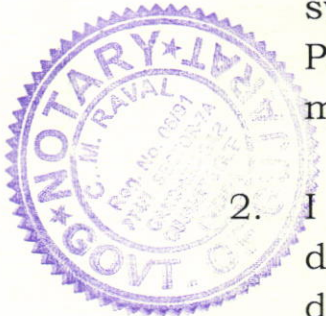
...RESPONDENT

**AFFIDAVIT ON BEHALF OF GUJARAT POLLUTION
CONTROL BOARD**

I, Anjana Patel, adult, having my office at Gandhinagar, do hereby solemnly affirm and state an oath as under:

1. I am presently serving as Environment Engineer with Gujarat Pollution Control Board. I have perused the record pertaining to the case available in my office and am conversant with the facts of the case. I am authorized to swear the present affidavit on behalf of the Gujarat Pollution Control Board and am otherwise competent to make the present affidavit.
2. I am filing the present affidavit in compliance with order dated 10.02.2025 passed by this Hon'ble Tribunal directing the Board to file an affidavit in reply in the matter.

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3. The appellant has filed the present application complaining about air and water pollution being caused by running of manufacturing plants by M/s Tata Chemicals Limited – respondent no. 2 in Devpara Village of Devbhumi Dwarka, Gujarat.
4. Prior to filing of the present application, the applicant submitted a complaint before this Hon'ble Court by letter dated 04.05.2023 regarding the same issue i.e. air and water pollution caused by running of manufacturing plants by respondent no. 2. This Hon'ble Tribunal by order dated 03.07.2023 called upon the Board to submit a report and verify the allegations raised in the complaint. The Board carried out inspection of the unit on 28.08.2023 and 29.08.2023. The officials of the Board collected ground water samples from three locations and monitored the air quality index. No violation was noticed by the Board and all results were found to be within permissible limits. The report was duly submitted before the Hon'ble Tribunal by the Board. Considering the findings in the report, no further action was directed to be taken by the Board.
5. The applicant thereafter filed Original Application No. 218 of 2023 before this Hon'ble Court for the same cause of action by submitting another complaint dated 30.10.2023. Considering the grievance of the applicant, this Hon'ble Tribunal by order dated 02.12.2023 directed the Board to verify the truthfulness of the allegations made by the applicant and submit an action taken report. In compliance with the direction of this Hon'ble Tribunal, site verification was carried out by the Board on 21.12.2023 and an action taken report was submitted by the Board on 07.02.2024. No violations were found by the Board on examination of samples taken from three locations and the industry was found to be complying with environmental norms. The applicant did not appear before the Tribunal after submission of the complaint. Considering the fact that allegations made in the complaint were not found to be true, the application was disposed off by this Hon'ble Tribunal by order dated



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12.03.2024. A copy of order dated 02.12.2023 and 12.03.2024 is annexed herewith and marked as **Annexure R-1 (colly)**.

6. The applicant filed another application being Original Application No. 1260 of 2024 before the Principal Bench, New Delhi, National Green Tribunal for the same cause of action. Considering that the matter was relating to jurisdiction of this Hon'ble Bench (Western Zone), the Principal Bench by order dated 20.11.2024 transferred the matter before this Hon'ble Tribunal. A copy of order dated 20.11.2024 passed by the Hon'ble Principal Bench, New Delhi in Original Application No. 1260 of 2024 is annexed herewith and marked as **Annexure R-2**.
7. The present matter, originally filed before the Hon'ble Principal Bench, was listed before this Hon'ble Court on 21.12.2024. The Board submitted its report summarizing all these facts before the Hon'ble Tribunal (annexed at Page No. 361).
8. The Board conducted a fresh inspection of the unit on 24.01.2025. The officers of the Board contacted the applicant on his phone number (+91 9727435237) and met him at his residence in Devpara village. The applicant informed the officers of the Board about his concerns. The officials of the Board along with the applicant visited the open channel of the unit carrying the sea water utilized by the unit and released back into the sea near Lalsingpur Road in Padli area. The applicant and Board officials also visited the settling ponds at Padli area, Malara lake as well as the sea reservoir of unit and nearby area of Bhimarana village. During the visit, four water samples were collected in presence of applicant details of which are as follows:
 - (i) from open channel of salt pan near Lalsingpur Road;
 - (ii) from open channel carrying used sea water generated from the unit (before dilution) near Lalsingpur road;
 - (iii) from Malara Lake



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- (iv) from sea water reservoir behind the plant near village Bhimarana;

One soil sample was also collected in the presence of the applicant from the area near the open channel carrying used sea water generated from the unit. All the samples collected were found to be within permissible limits and no environmental violations were observed during the visit. A copy of inspection report dated 24.01.2025 is annexed herewith and marked as **Annexure R-3**.

9. The present matter was thereafter listed before this Hon'ble Tribunal on 10.02.2025. During the course of hearing, the applicant raised a grievance that he was not informed about the inspections conducted by the Board and therefore could not remain present. Without prejudice to the fact that the applicant accompanied the officials of the Board during the inspection dated 24.01.2025, the Board decided to conduct another inspection in the presence of the applicant on 25.03.2025. On 25.03.2025, the applicant was again contacted by the officials of the Board on his phone number (+91 9727435237). The officials of the Boards met the applicant at his residence in Devpara village requesting him to accompany them to the sample collection site. However, the applicant refused to remain present for the sample collection. Therefore, no further inspection was conducted on 25.03.2025.
10. During aforementioned inspections, no violations as alleged in the present application were found by the Board. All samples which were collected at site were found to be within permissible limits.
11. The Board assures to abide by all or any other directions that may be issued by this Hon'ble Tribunal.



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DEPONENT

VERIFICATION

Verified at Gandhinagar on this 17th day of April, 2025 that the contents of the above affidavit are true and correct, nothing stated therein is false and nothing material has been concealed therefrom.

Ajaya

DEPONENT

SOLEMNLY AFFIRMED
BEFORE ME

[Signature]

(C. M. RAVAL)
NOTARY
GOVT. OF GUJARAT

17. APR 2025

Entered in Notary Register at
Serial No. 153 Vol. No. 111

C. M. RAVAL ADVOCATE & NOTARY
GANDHINAGAR

17. APR 2025



Annexure R-1 (colly) (Pune Bench)

BEFORE THE NATIONAL GREEN TRIBUNAL WESTERN ZONE BENCH, PUNE

[Through Physical Hearing (with Hybrid Option)]

ORIGINAL APPLICATION NO.218 OF 2023 (WZ) (LETTER PETITION NO.61 OF 2023) (Complaint dated 30.10.2023)

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

ORDER

1. Perused the report of learned Registrar dated 06.11.2023 on a complaint dated 30.10.2023 made by one Devram Vala Ghoda, R/o Devpura, Post Surajkaradi, District Devbhumi Dwaraka (Gujarat) against the company by name Tata Chemicals Ltd., at Devpara, alleging therein that the Said company is raising a cement plant which is causing huge air pollution due to dust particles emanating from the cement plant. The said pollution is gravely affecting the agricultural land and animals and human habitation and is also adversely impacting on the drinking water resources like well, ponds, which are getting polluted because of dusting.
2. Considering the facts stated in the complaint, we deem it appropriate to call for a report from the Member Secretary, Gujarat Pollution Control Board (GPCB) as to the truthfulness of the contents of the aforesaid complaint and the action taken at their end, if any, within four weeks.
3. This report shall be submitted by the GPCB by e-mail at ngt-pune@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDC, within a period of four weeks.
4. A copy of this order along with the copy of complaint be sent to the above mentioned Authority i.e. the Member Secretary, GPCB for compliance as above.
5. The Registry is directed to register this Letter Petition as Original Application.

Dinesh Kumar Singh, JM

Date : 02.12.2023

Dr. Vijay Kulkarni, EM

Item No.3

(Pune Bench)

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

[Through Physical Hearing (With Hybrid Option)]

ORIGINAL APPLICATION NO.218 OF 2023 (WZ)

Devram Vala Ghoda

.... Applicant

Versus

The Member Secretary, Gujarat Pollution
Control Board and another

....Respondents

Date of hearing : 12.03.2024

**CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. VIJAY KULKARNI, EXPERT MEMBER**

Applicant : ----

Respondents : Mr. Maulik Nanavati, Advocate for R-1 - GPCB

ORDER

1. None has appeared from the side of the applicant despite the applicant having been informed by the Registry through e-mail dated 11.03.2024 about this matter being listed for hearing today.
2. From the side of respondent No.1 – GPCB, learned counsel Mr. Maulik Nanavati has appeared.
3. We have taken cognizance in the present matter on a complaint dated 30.10.2023 made by the applicant – Devram Vala Ghoda, wherein we had asked for a report to be submitted by respondent No.1 – GPCB, which has been submitted on 07.02.2024 (date of the e-mail through which the same has been submitted), wherein following conclusion has been drawn :

“(1) Hon’ble NGT has passed order to check the truthfulness of complaint made by Shree Devrambhai Valabhai Ghoda dated: 30/10/2023 and Regional Officer Gujarat Pollution control Board has done a site verification on dated: 21/12/2023 with collective grab sampling of ground water samples from mentioned villages in complaint, Ambient air quality monitoring

from nearby three locations as well as Process & Flue gas stack monitoring at source. As per Site inspection and observation made from site as well as looking to the Analysis Report M/s. Tata Chemicals Limited is complying with Environmental standards and direction / suggestions given by GPCB as well as Schedule-1 Environmental Auditors from time to time. As per site inspection no any substance found as per allegations made by complainer in written complaint.

(2) Unit shall have to explore possibilities of reuse/recycle settled solids.”

4. This is an exhaustive report, based on which the conclusion drawn states that M/s Tata Chemicals Ltd, which operates soda ash plant at Mithapur since 1943 at Survey Nos.34 to 49, 52, 56, 57, 58/1, 59 and 63 and 23/3 P of village Surajkarandi, Taluka Dwarka, District Devbhumi Dwarka, had been granted Environmental Clearance (EC) dated 05.07.2019 by respondent No.1 – GPCB and CCA was also granted by the State Pollution Control Board (annexed at Annexure-E1). No violation was found based on the samples taken from three locations and that respondent 2 – Industry was found to have complied with all the environmental standards. Therefore, the allegations made by the applicant in the complaint were found to be untrue.

5. In view of the report submitted by respondent No.1 – GPCB, we dispose of this Original Application.

6. No order as to costs.

Dinesh Kumar Singh, JM

Dr. Vijay Kulkarni, EM

March 12, 2024
O.A. No.218/2023 (WZ)
Npj

424

Annexure R-2

Item No.03

Court No. 2

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.1260/2024

Devram Vala Ghoda

Applicant(s)

Versus

State of Gujarat

Respondent(s)

Date of hearing: 20.11.2024

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicants: None

ORDER

1. A letter petition dated 11.03.2024 sent by Devram Vala Ghoda, Charan area, village Devpara, District Devbhumi Dwarka, State of Gujarat raising a complaint of air and water pollution allegedly being caused by M/s Tata Chemcial Ltd., has been registered as Original Application under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as '**NGT Act, 2010**') in exercise of *suo-moto* jurisdiction in view of law laid down by Supreme Court in ***Municipal Corporation of Greater Mumbai Versus Ankita Sinha and Others, (2022) 13 SCC 401.***

2. Since the matter relates to Western Zone Bench at Pune, we direct Registry to transmit record of this Original Application to Pune Bench for further proceedings.

3. List on 20.12.2024 before appropriate Bench.

Sudhir Agarwal, JM

Dr. Afroz Ahmad, EM

November 20, 2024
Original Application No. 1260/2024
M



Gujarat Pollution Control Board

PCB Id: 17166

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	JMN-08-Z	
b	-	Industry Operating without CCA	No.	
c	-	Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	-	Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	-	Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	Has Regn with CETP or TSDF expired ??	N.A	
h	-	Seperate Energy Meter for A.P.C.M ?	N.A	
h	-	Provision of any STAND-BY Pump ??	N.A	

Air Related

a	-	Fuel Type confirmitive with CCA ?	Yes	
b	-	Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	-	APC Measures confirmitive with CCA conditions ??	Yes	
d	-	ALL APCMs are in operation	Yes	
e	-	SMF availability	Provided	
f	-	Thick Smoke observed in Flue Gas/Processes ??	No.	
g	-	ph of Scrubbing Media as per requirement ??	Yes	NA
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	4, 1	

GEM

18	-	Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	Yes	
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Haz Waste Related

a	-	Haz waste Catg confirmitive with CCA	Yes	
b	-	H.W generation exceeding CCA limits	No.	
c	-	Collection, Storage, Treatmnt, Disposal Facility Adequate ??	Yes	
d	-	Reusing or Recycling of Haz Waste by Industry ?	No	
e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Fully	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	---	
g	-	Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?	Yes	
h	-	Installed capacity of the plane based on machinery installed (Capacity of Machine, No. of Batch/Day, Annual Capacity)	--	
i	-	Technical capability and equipment complying with the SOP/Guideline?	Yes	
j	-	Is unit complying the conditions gives in SOP/Guidelines?	Yes	
k	-	Facility is adequate for the applied process	Yes	
l	-	Passbook is maintained?	Yes	
m	-	Details of PLI, if applicable	---	
n	-	Details of safety spectrs provided by the facility	---	
o	-	Seperate storage area for Haz. Waste for the utilization or generation from the process is provided?	Yes	
p	-	Quantity of Hazardous waste procured as per CCA?	Yes	

Water Parameter

b	-	Source of Water Supply	Arabian Sea existing seawater intake point	
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03/02/2025

2/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 17166

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

c	-	W.W.G is EXCEEDING the CCA Limits	No.	
d	-	W.W Disposal as per the Consent Conditions ?	Yes	
e	-	Was the ETP in operation ?	Yes	
f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	Did u observe ANY ILLEGAL Discharge ??	No.	
h	-	Nos of Samples collected	9	

Remarks :

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (17166)

Inspection Crux:

Water Observation:

[698]-31/01/2025

Air Observation:

[698]-31/01/2025

Hazard Observation:

[698]-31/01/2025

General Observation:

Unit is inspected w.r.to various complaints. Detailed IR along with photographs is attached in PDF file.

[698]-31/01/2025

~ RO Query to Staff: please discuss..... [510]-01/02/2025

~ RO Comments/Reply :Considering the inspection observations, it is recommended for NOD.-03/02/2025

I recommend : e. Recommend Notice of Dirn

Point to point reason of recommendation for this action

Trucks were not fully covered, so chances of fugitive emission. Minor dusting observed on terrace at Vill - Devpara. Chances of fugitive emission from settleable solids.

W.C Notings: ---- ---[698-NRO]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

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(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

એકમના settling ponds માંથી નીકળતા settled solid waste નો જથ્થો હાલ settling ponds ની બાજુમાં waste heap તરીકે સંગ્રહિત છે, તો abnormal weather condition માં તેમાંથી fugitive emissions ના થાય તે માટે એકમ દ્વારા લેવામાં આવનાર પગલાની માહિતી બોર્ડને રજૂ કરવી.

દેવપરા રોડ પરથી કંપની તરફ માલનું પરિવહન કરતી ટ્રકોમાં fugitive emissions ના થાય તે માટે સંપૂર્ણ covered કરીને જ માલનું પરિવહન કરવું.

એકમ દ્વારા effluent solid filtration plant (ESF) માંથી નીકળતા solid sludge/ cake નો આશરે 10,000 ટન જેટલો જથ્થો સ્થળ તપાસ દરમિયાન એકમના premisesમાં ESF plant ના પાછળના ભાગમાં સંગ્રહિત કરેલ જોવા મળેલ. જેનો યોગ્ય વૈજ્ઞાનિક ઢબે પર્યાવરણીય ધારા ધોરણ મુજબ નિકાલ કરવો અને તે માટેનો સમયબદ્ધ એક્શન પ્લાન અંગે બોર્ડને જાણ કરવી.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
Submit DISH report to the board for incident dated on 03/01/2025 and kindly clarify as you have not informed board for the same incident.; TCL letter No. AWG/01/2025 dated 04.01.2025 submitted to the Board during site visit. TCL email dated 08.01.2025. (28/01/2025)	833456(06/01/25)	---
બોર્ડની CTE અમેન્ડમેન્ટ મેળવ્યા બાદ CCA અમેન્ડમેન્ટ મેળવી લેવી.	824228(22/10/24)	Compliance NOT Required
છેલ્લા ત્રણ માસના રો મતીરીયલ વપરાશ, પ્રોડક્શન, પાણી વપરાશ, ગંદા પાણી નો ઉદ્ભવ તથા નિકાલ, હેઝાર્ડસ વેસ્ટ જનરેશન તથા ઈસ્પોઝલની વિગતો બોર્ડને રજૂ કરવી.	824228(22/10/24)	Compliance NOT Required
આજ રોજ મુલાકાત દરમિયાન આપના પાડલી ગેઈટ પાસે (દેવપરા વિસ્તાર પાસે) lat:૨૨.૪૦૭૩૧૫૨ તથા long:૭૯.૦૨૨૧૪૭૯ પાસે ભરાયેલ alkaline w/w જેની pH આસરે ૧૦ થી ૧૨ pH strip ઉપર જણાયેલ. જે effluent ને પરત collection samp માં લઈને treatment કરવું તેમજ soil નું remediation કરવું.	813454(01/08/24)	Fully Complied
મુલાકાત સમયે HCl plant, Cl2 plant અને cement પ્લાન્ટ raw mill kiln તથા બોઈલર-5(HPB3)ની ચીમનીઓમાંથી ફવાનાં નમૂનાઓ લેવામાં આવેલ છે.	813454(01/08/24)	Compliance NOT Required
મુલાકાત સમયે (૧) ભીમરાણા તળાવ, (૨) પોન્ડ ભીમરાણા (સોલ્ટ પાન), (૩) S.No. ૪૨૪ નારૂભા નાનભા જાડેજા open well, (૪) sea water intake (૫) oppo. Malara lake (૬) Malara lake (૭) પાડલી ગેઈટ (૮) open channel-lalsingpur (૯) Final outlet of TCL (૧૦) water logging at પાડલી village થી પાણીના નમૂનાઓ લીધેલ છે.	813454(01/08/24)	Compliance NOT Required



Gujarat Pollution Control Board

PCB Id: 17166

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (17166)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	A-3	510 lit for pm and 60 lit for each gases / 132	2230-2300	REP	sample collected from stack attached to hpb3(boiler-5) ~ ---	Thimble No. 16
2	A-1	480 lir for pm / 142	2045-2115	REP	stack attach to cooler exit ~ ---	Thimble No. 17
3	A-1	480 lir for pm / 154	1930-2000	REP	stack attached to alkali by pass ~ ---	Thimble No. 5
4	A-1	480 lir for pm / 69	1800-1830	REP	sample collected from stack attached to cement mill ~ ---	Thimble No. 4
5	A-3	510 m3 for pm10 & 240 lir for each gases / -	1245-2045	REP	# ambient sampling point ~ on the terrace of devpara primary school, b/h cement plant of tcl	Filter paper No.-36
6	H-14	@7-8 on ph strip / -	1545-1545	REP	near open channel at lalsingpur road carrying sea water generated from cooling activity ~	-
7	H-14	@7-8 on ph strip / -	1345-1345	REP	from meeting point of final treated w/w discharge of tcl into gulf of kutch ~	-
8	W-8	@7-8 on ph strip / 26	1620-1620	REP	from sea water reservoir b/h unit near bhimrana village ~	colorless
9	W-14	@7-8 on ph strip / 27	1620-1620	REP	from malara pond, village surajkaradi ~ ---	colorless
10	W-8	@7-8 on ph strip / 29	1530-1530	REP	from open channel @ lalsingpur road; (sea water generated frm cooling activity of unit) ~	colorless
11	W-8	@7-8 on ph strip / 27	1510-1510	REP	from open channel conveying salty water from salt pan to unit; near lalsingpur road ~	colorless
12	W-8	@7-8 on ph strip / 27	1330-1330	REP	from meeting point of final treated w/w discharge of tcl into gulf of kutch ~	colorless
13	W-8	@7-8 on ph strip / 29	1300-1300	REP	water sample collected from final outlet of tcl (to be ultimately discharged into gulf of kutch) ~	colorless
14	W-8	@7-8 on ph strip / 28	1235-1235	REP	water sample collected from open channel @ padli; (sea water generated frm cooling activity of unit)	colorless
15	W-8	@9-10 on ph strip / 32	1210-1210	REP	water sample collected from open channel after settling pond & before dilution; at padli ~	colorless
16	W-14	@7-8 on ph strip / 28	1130-1130	REP	borewell of hemant dhanabhai chavda , at gautam buddh society, vill. bhimrana ~	colorless

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Caustic Chlorine Plant	12	hot br2 plant 2	SCR	br2, cl2
2	Caustic Chlorine Plant	12	hot br2 plant 3	SCR	br2, cl2
3	Caustic Chlorine Plant	12	hot.br2 plant 1	SCR	br2,cl2
4	Caustic Chlorine Plant	12	bottling plant of liq.br2	SCR	br2
5	Caustic Chlorine Plant	20	cl2 plant	SCR	cl2
6	Cooler Exit	55	cement plant	ESP	pm
7	Driers	70	drier crushe of cement pt	ESP	pm
8	Caustic Chlorine Plant	12	cold.br2 plant1,2,3(3-stk)	SCR	br2,cl2
9	Raw Mill Kiln	75	cement plant	ESP	pm,so2,nox
10	Coal Mill	39	2 nos of cement plant	ESP	pm
11	Cement Mill	27		ESP	pm
12	Packer	23	2nos of stack for unit 1 & 2	FIL	pm
13	Caustic Chlorine Plant	26	hcl plant 1	SCR	hcl,cl2
14	Driers	0	drying unit monohydrate	FIL	pm
15	Gas Exits	35	alkaly bye pass	ESP	pm
16	Induction Furnace	17		N.A	SPM,SO2 & NOx

C Flue gases Stacks

03/02/2025

5/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 17166

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	13	Bicarb Plant 750kva	YES	N.A	H.S.D	0.775 KI/Hours	
2	D.G. Sets	10	Cement Plant-2 (60 kva)	YES	N.A	H.S.D	0.775 KI/Hours	
3	Boiler	98	common stk at. to RCC-1	YES	ESP	Coal	90 MT/Hours	
4	Boiler	85	stk att.to RCC-2(IBIL)	YES	ESP	Coal	90 MT/Hours	
5	Boiler	101	stk.atta.to RCC3(HPB3	YES	ESP	Lignite	90 MT/Hours	
6	D.G. Sets	20	power plant 1250kva (2nos)	YES	N.A	H.S.D	0.775 KL/Hours for each	
7	D.G. Sets	17	CC Group 500kva	YES	N.A	H.S.D	0.775 KI/Hours	
8	D.G. Sets	10	320kva	YES	N.A	H.S.D	0.775 KI/Hours	
9	D.G. Sets	15	188 kva	YES	N.A	H.S.D	0.775 KI/Hours	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Spent ion exchange resin containing toxic metals	I -35.2	7.000-M.T	COL,DSI,DSS,STO,TRA
2	Used or Spent Oil	I -5.1	36.000-M.T	COL,DSS,STO,RRE,TRA
3	Wastes or residues containing oil	I -5.2	12.000-M.T	COL,DSS,STO,RRE,TRA
4	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	1800.000-M.T	COL,DSS,STO,RRE,TRA

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	Bromine	0.000	200.000 - M.T	0.000	175 MT(March-2014)
2	Caustic Soda	0.000	3000.000 - M.T	0.000	1103MT(March-2014)
3	Cement	0.000	65583.330 - M.T	0.000	49342MT(March-2014)
4	Clinker	0.000	68750.000 - M.T	0.000	63622MT(March-2014)
5	Desalination water	0.000	180041.500 - KLT	0.000	119301 m3(March-2014)
6	Gypsum	0.000	11241.000 - M.T	0.000	0
7	Hcl	0.000	5400.000 - M.T	0.000	2187MT(March-2014)
8	Hydro Bromic Acid	0.000	3.080 - M.T	0.000	0
9	Liquid Chlorine/Hcl	0.000	1500.000 - M.T	0.000	121MT(March-2014)
10	power plant	0.000	7.000 - MWH	0.000	45040 MWh(March-2014)
11	Soda Ash (Gross)	0.000	90916.600 - M.T	0.000	80158MT(March-2014)
12	Soda Ash Dense (Monohydrate)	0.000	0.000 - M.T	0.000	-
13	Sodium Bicarb	0.000	12500.000 - M.T	0.000	7471MT(March-2014)
14	Vaccum and Pure Salt	66666.660	510416.620 - M.T	66666.660	84003MT(March-2014)

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	Ammonia	0.000 - M.T
2	Blue Dust/ Iron sludge	0.000 - M.T
3	Brine	0.000 - M.T
4	Caustic Soda	0.000 - M.T
5	Chlorine	0.000 - M.T
6	Clay	0.000 - M.T
7	Coke + Coal	0.000 - M.T
8	ESF Cake	0.000 - M.T
9	Fly Ash for Cement	0.000 - M.T
10	Gypsum for Cement	0.000 - M.T
11	HCl	0.000 - M.T
12	Hydrogen	0.000 - M.T
13	Limestone	0.000 - M.T
14	Limestone (Fines)	0.000 - M.T
15	Liq.Chlorine	0.000 - M.T
16	Marl	0.000 - M.T
17	Potassium Iodate	0.000 - M.T
18	Salt	0.000 - M.T
19	Salt As Such	0.000 - M.T
20	Sod. Sulphide	0.000 - M.T
21	Soda Ash	0.000 - M.T
22	Sulfuric Acid	0.000 - M.T

03/02/2025

6/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 17166

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC :	WWG :	Water Source	Remark
		280117.000	242400.000		
1	Cooling Water	230083.000	192318.000	Sea Water	
2	Domestic Purpose	3307.000	2400.000	Local Body,Sea Water	
3	Mnfg Process	20093.000	20707.000	Local Body,Sea Water	

H Solid Waste

Inspection Team : Mr P M Soni,AEE - K.R.Malavia, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(Mr P M Soni,AEE)

Gujarat Pollution Control Board
Regional Office-Jamnagar
Inspection Report

Place Visited:-	M/s Tata Chemicals Ltd, (PCBID-17166); Survey No: 34 to 49, 52, 56, 57, 58/1, 59 & 63 of Vil:Surajkaradi, 23/3P,Mithapur– 361345,Ta.&Dist:DevbhumiDwarka.
Reference:-	<ol style="list-style-type: none"> 1. Complaint of Shri Naresh P. Hathiya, Add : JKV Nagar – 3 Dharampur, Tal. Khmabhaliya, Dist. Devbhumi Dwarka; vide letter dated 19.11.2024 2. Complaint of Shri AlibhaiMamadbhaiVadha, Add :Indiranagar, Lane opposite Navy Gate, Vill. Arambhada, Tal. Dwarka, Dist. Devbhumi Dwarka; vide letter dated 07.12.2024 3. Complaint of Shri DevramValaGhoda, Add :Charan Area, Devpara, Tal. Dwarka, Dist. Devbhumi Dwarka vide letter dated 14.10.2024; which is received to this office from CPCB vide letter dated 13.11.2024. 4. Complaint of Shri DevramValaGhoda, Add :Charan Area, Devpara, Tal. Dwarka, Dist. Devbhumi Dwarka; which is received to this office from Assistant Registrar, PIL Cell (E), Hon. Supreme Court of India vide letter dated 07.11.2024.
Date and time of Visit:-	Date:24/01/2025,11:00 hrs & onwards.
Person Contacted:-	<ol style="list-style-type: none"> 1) Shri Alibhai Mamadbhai Vadha & other residents of Arambhada Village, Complainer 2) Shri Devram Vala Ghoda, Complainer 3) Shri Sanjeev Jain, AGM-EHS,Tata Chemical Ltd.
Observation:-	<p>With reference to above mentioned complaint we, the under sign visited the above mentioned places and the observation are as follows:-</p> <ul style="list-style-type: none"> • The detailed inspection is carried out w.r.to aforementioned complaints. • Firstly, Shri Naresh P. Hathiya is telephonically contacted and he informed that he is unable to meet and also informed that all his concerns are included in his letter dated 19.11.2024. The major concerns raised by complainer are as following: (i) ground water contamination of Gautam Buddh Society & nearby area of Bhimrana Village due to sea water reservoir and salt pan of Tata Chemical Ltd. , (ii) leakage from pipeline conveying brine chemicals, (iii) huge amount of waste stored near Padli Village causing air pollution. • Then after, Shri Alibhai Mamadbhai Vadha & other residents of Arambhada Village are contacted and met at Navy Gate, Arambhada Village. They raised following concerns:(i) at present, huge amount of waste is stored near Padli Village, (ii) TCL is installing one pipeline to dispose the said waste into sea i.e. Gulf of Kutch, (iii) Whether TCL has obtained requisite permission for the said pipeline. • Then after, Shri Devram Vala Ghoda is contacted and met at his residence in Devpara. He raised following concerns as : (i) fugitive emission taking place in Devpara due to cement plant of unit and transportation of vehicles containing material, (ii) unit discharging w/w through open channel passing through lalsingpur road and padli and ultimately discharging into sea i.e. Gulf of Kutch, (iii) huge amount of waste being stored near settling pond at padli as waste heap, (iv) water contamination due to sea reservoir of unit at Bhimrana village, (v) contamination of Malara Lake of Surajakaradi village due to overflow from unit. • • During inspection, salt pan from which brine chemical is being conveyed to unit of Tata Chemical Ltd is visited. Unit has provided u/g pipeline for conveyance of brine chemical from shamalas salt pan to mithapur salt pan. There is no leakage observed from the pipeline conveying brine chemical during inspection. • Thenafter, area of devpara, open channel conveying spent sea water generated from utility and passing through lalsingpur road and padli, waste heap near settling ponds at padli, malara lake, sea reservoir of unit and nearby area of bhimrana village are visited along side complainer Shri Devram Vala Ghoda. • During inspection, any abnormal fugitive emission is not observed in Devpara due to cement plant of unit. Unit has developed green belt along the boundary wall of unit towards Devpara. Moreover, during

inspection it is observed that materials are being transported to and from unit; through transportation vehicles which are passing through devpara. It is observed that among these vehicles, few vehicles carrying materials; are not fully covered. During inspection, it is observed that minor dusting is deposited on terrace of few residents of devpara. One ambient air sample is collected from terrace of Devpara Primary School located in Devpara behind cement plant of unit in order to analyze ambient air quality of Devpara.

- Moreover, w/w generated from utility; commonly called as spent sea water is discharged through open channel passing from lalsingpur road and padli AND the w/w generated from process and brine purification activity i.e. hot water stream after ESF treatment and cold water stream are sent to settling pond at Padli through fixed pipeline. The settled sludge generated from ESF plant and settling pond is found stored nearby the settling pond at padli as waste heap (which covers @ 171 acre area). During inspection, plantation is observed on and around settled solid heaps. During inspection, there is no abnormal fugitive emission observed from the said waste heap.
- After settling, filtrate water which is alkaline in nature (@ pH 10-12 on pH strip) is further taken towards sea through open channel where it is mixed with spent sea water generated from utility. Mixing of this spent sea water provides dilution and thereby resulting final effluent as neutral (@ pH 7-8 on pH strip). Then after, the said treated w/w is discharged into sea i.e. Gulf of Kutch. Whereas settled sludge from ESF plant and Settling Pond is either used in cement plant, in salt pan to prepare internal roads & bund wall or stored near settling pond as waste heap; as informed by contacted person.
- During inspection, it is observed that installation work of closed conduit pipeline for conveyance of final treated w/w into sea i.e. Gulf of Kutch is going on and unit i.e. M/s Tata Chemicals Ltd. has obtained CTE for the same.
- Moreover, sea reservoir of unit & nearby area of Bhimrana village and malara lake are visited, During inspection, any overflow from sea water reservoir into nearby area is not observed. Also, any overflow from unit into malara lake is not observed during inspection.
- During inspection, 9 water samples collected as following: (i) from open channel carrying filtrate water of settling pond (before dilution) @ padli, (ii) from open channel carrying spent sea water generated from utility (before dilution) @ padli, (iii) from final outlet of unit (after dilution) @ padli, (iv) from meeting point of final treated w/w discharge into sea i.e. gulf of kutch, (v) from open channel of salt pan near lalsingpur road, (vi) from open channel carrying spent sea water generated from utility (before dilution) @ lalsingpur road, (vii) from malara lake, (viii) from sea water reservoir behind the plant near vill. Bhimarana, (ix) from borewell of Hemant Dhanabhai Chavda, Resident of Gautam Buddha Society; AND two soil samples are collected as following : (i) from soil nearby meeting point of final treated w/w discharge into sea i.e. gulf of kutch, (ii) from soil nearby open channel carrying spent sea water generated from utility @ lalsingpur road. Among these samples; water samples having sr. no. (v) to (viii) and soil sample having sr. no. (ii) are collected in presence of complainer Shri Devram Vala Ghoda.
-
- Then after, unit premises comprising mfg plants of unit is inspected. Unit is engaged in the manufacturing of Soda Ash, Sodium Bi Carbonate, Vaccum Salt & Pure Salt, Caustic Soda, Liquid Chlorine, Hydrochloric Acid, Bromine, Hydrobromic Acid, Sodium Hypochlorite, Gypsum, Clinker, Cement (OPC/PPC), Desalination Water (RO Plant), Steam, Power. Unit has obtained CCA of the board which is valid up to 11/08/2027. During visit, all the plants in the unit are observed in operation.
- Unit is using sea water from Arabian Sea for its water requirement. Water is mainly used in process, utility and domestic purpose. W/w generated from utility including cooling blowdown and RO reject; commonly called as spent sea water is discharged through open channel passing from lalsingpur road and padli. Other major industrial w/w stream generated from unit are as: industrial w/w generated from process (mainly from soda ash plant) also called as 'hot water stream' and w/w generated from brine purification activity in soda ash plant also called as 'cold water stream'.
- The hot water stream is treated in Effluent Solid Filtration (ESF) plant in unit premises and then taken to settling pond at padli for further treatment along with cold water stream. The conveyance of these two w/w streams are done through fixed pipeline. After settling, filtrate water which is alkaline in nature (@ pH 10-12 on pH strip) is further taken towards sea through open channel where it is mixed with aforementioned spent sea water generated from utility. Mixing of this spent sea water provides dilution and thereby resulting final effluent as neutral (@ pH 7-8 on pH strip). Then after, the said treated w/w is

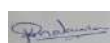
discharged into sea i.e. Gulf of Kutch. Unit has provided OCMS at final outlet of unit (after dilution) @ padli.

435

- Unit is installing closed conduit pipeline for open channel conveying spent sea water as well as pipeline for discharge of final treated w/w into Sea i.e. Gulf of Kutch; with diffuser system. During inspection, installation work for both the pipelines is observed going on. Unit has obtained CTE for closed conduit pipeline for discharge of final treated w/w into Sea i.e. Gulf of Kutch.
-
- Unit has provided 7 nos. boilers (CEPH-1, CEPH-2, B&W, IBIL, HPB3, HPB4, HPB5) having capacity of 136 tph, 136 tph, 40 tph, 45 tph, 200 tph, 200 tph, 300 tph; respectively. Unit has provided ESP as APCM with these boilers. During inspection, total 6 nos. boilers (CEPH-1, CEPH-2, IBIL, HPB3, HPB4, HPB5) are found in operation along with their respective APCM. Unit has provided APCMs and adequate stacks with process gas emission sources and during inspection the same is found in operation. During inspection, painting at outer surface of stack attached with raw mill and kiln of cement plant is observed going on. Unit has provided OCMS at stacks of boilers and process gas emission sources.
- W.r.to complaint point of pollution from cement plant: it is observed that, cement plant is observed in operation during inspection. Unit has provided bag filter as APCM with sections i.e. raw mill & kiln, coal mill, cement packers, cooler, alkali bypass of unit. During visit, any visible dusting is not observed from the cement plant.
- During inspection, raw materials are observed covered with tarpaulin sheet. During inspection, internal roads of unit are found wet and it appears that unit is regularly carrying out water sprinkling activity in order to combat fugitive emission. As per data furnished by unit, @ 415 KL & 6420 KL water has been used for this water sprinkling activity in cement area & material handling yard respectively; in last month. There is no abnormal fugitive emission observed within unit premises; during inspection.
- Unit has installed 6 nos. of CAAQMS stations at different location for the ambient air quality monitoring in the surrounding area which are observed in operation.
- During inspection, one ambient air sample collected as following: (i) from terrace of Devpara Primary School located in Devpara behind cement plant of unit; AND 4 nos. stack samples are collected as following : (i) From stack attached to boiler (HPB3), (ii) From stack attached to cooler exit, (iii) From stack attached to alkali bypass, (iv) From stack attached to cement mill.
- Unit has provided separate dedicated haz. waste storage area and during inspection, haz. waste of different categories are found stored separately in it. During inspection, approx , 10,000 MT of settled solid waste generated from ESF plant are found stored behind ESF plant within unit premises.



Visited by : (P.M. Soni)
AEE



(K.R. Malavia)
SO



(M. N. Gamara)
APE

PHOTOGRAPHS:

		
<p>Sea Water Reservoir Nr. Vill. Bhimrana</p>	<p>Salti Water open channel Nr. Salt pan</p>	<p>Open channel carrying spent sea water generated from utility @ lalsingpur road</p>
		
<p>Open channel carrying spent sea water generated from utility @ padli</p>	<p>Treated Effluent channel after settling after dilution , ultimately discharge into gulf of Kutch</p>	<p>Meeting point of Final treated w/w discharge of TCL into Gulf of Kutch</p>
		
<p>Soil Sample collected near sea shore</p>	<p>Malala Lake at Vill. Surajkaradi</p>	<p>AAQM is carried out at Devparavill. B/H the Cement plant.</p>
		
<p>Miner dusting observed on terrace at vill. Devpara.</p>	<p>Dusting is observed on few residents at Vill. Devpara.</p>	<p>@ 10,000 MT Solid Waste found Stored near ESF plant</p>
		

<p>Coal Yard is covered with Tarpaulin</p>	<p>Green belt along the boundary wall of unit towards devpara</p>	<p>Water sprinkling is carried out on Internal Road.</p>
		
<p>any visible dusting is not observed in Devpara due to cement plant of unit</p>	<p>Waste heap @ padli</p>	<p>Waste heap area covered (as per google earth)</p>
		
<p>Fixed pipeline for hot water stream & cold water stream</p>	<p>Ongoing painting activity at chimney of raw kiln</p>	



ANALYSIS REPORT **438** AIR
TYPE : Stack-Flue Gas

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476097 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20963

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345,Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24/01/2025, (2230 to 2300)
6. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
7. Sampling Point : sample collected from Stack attached to HPB3(Boiler-5) ~ ---
8. Fuel : Coal
9. APCM : ESP & Desulphurization by Lime Stone addition
10. Thimble & Weight (gm) : Thimble No. 16
11. Temperature on Collection : 132 & Volume-Absord Media : 50 ml 0.1 NaOH for NOx & 50ml 3% H2O2 for SO2
12. Volume-Gas Passed : 510 lit for PM and 60 Lit for each gases
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part – 1), 1985 (Reaffirmed 1999)	1 – 5000 mg/NM3	42
2	SO2-Stack	MG/NM3	IS:11255(Part-2),1985	4-50mg/NM3	156.8
3	NOX-Stack	MG/NM3	ASTM D :1608-98	5-100mg/NM3	14.87

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **439** AIR
TYPE : Stack-Process

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476096 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20962

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345,Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24/01/2025, (2045 to 2115)
6. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
7. Sampling Point : Stack attach to Cooler Exit ~ ---
8. Fuel : -
9. APCM : ESP
10. Thimble & Weight (gm) : Thimble No. 17
11. Temperature on Collection : 142 & Volume-Absord Media : -
12. Volume-Gas Passed : 480 lir for PM
13. Parameters : 1 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	10

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **440** AIR
TYPE : Stack-Process

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476095 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20961

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345,Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24/01/2025, (1930 to 2000)
6. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
7. Sampling Point : Stack attached to Alkali by pass ~ ---
8. Fuel : -
9. APCM : Bag House
10. Thimble & Weight (gm) : Thimble No. 5
11. Temperature on Collection : 154 & Volume-Absord Media : -
12. Volume-Gas Passed : 480 lir for PM
13. Parameters : 1 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part - 1), 1985 (Reaffirmed 1999)	1 - 5000 mg/NM3	8

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **441** AIR
TYPE : Stack-Process

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476094 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20960

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345,Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24/01/2025, (1800 to 1830)
6. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
7. Sampling Point : sample collected from Stack attached to Cement Mill ~ ---
8. Fuel : -
9. APCM : Bag House
10. Thimble & Weight (gm) : Thimble No. 4
11. Temperature on Collection : 69 & Volume-Absord Media : -
12. Volume-Gas Passed : 480 lir for PM
13. Parameters : 1 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part – 1), 1985 (Reaffirmed 1999)	1 – 5000 mg/NM3	6

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **442** AIR
TYPE : Ambient

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476093 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20959

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345,Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24/01/2025, (1245 to 2045)
6. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
7. Sampling Point : # Ambient Sampling Point ~ On the terrace of Devpara Primary School, b/h cement plant
8. Fuel : -
9. APCM : -
10. Filter No & Weight : Filter paper No.-36
11. Temperature on Collection : - & Volume-Absord Media : 20 ml for Each gases
12. Volume-Gas Passed : 510 M3 for PM10 & 240 lir for each gases
13. Parameters : 3 & Oper Time(Min) : 480

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	SOX-Amb	MICROG/M3	IS: 5182 (Part - 2), 2001 (reaffirmed 2006)	5 – 1050 µg/M3	9.9
2	NOX-Amb *	MICROG/M3	-	-	15.88
3	PM10-Amb	MICROG/M3	IS: 5182 (Part - XXIII), 2006	1 – 1000 µg/M3	89

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **443** Hazardous
WASTE TYPE : SOL

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476092 - Analysis Completion 10/02/2025

Chlor Alkali / LAB Inward : 20958

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345 , Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24-Jan-2025, (1545 to 1545)
6. Date of Start & Completion of Analysis : 28/01/2025 11:08:00 & 10/02/2025
7. Sampling Point : Near open channel at Lalsingpur road carrying sea water generated from cooling activity
8. Physical State : Solid
9. Disposal Mode : -
10. Waste Category : -
11. Temperature on Collection : - & Color & Appearance : Light Grey
12. Hazardous Sampled (SPM-M3) : @7-8 on pH strip & Carboys Marks :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	Unit	4500 B APHA Std.Methods 22nd edi.-2012	1 – 14	7.85
2	Total Dissolved Solids	gm/kg	(2540 C APHA 21st edi.)	20-5000000mg/kg	7730
3	Total Inorganic Solids (TIS)	gm/kg	2540 G APHA Standard Methods 22nd edi-2012	1-1000 gm/kg	932
4	Ammonical Nitrogen	gm/kg	1).Titrimetric method 2).Nesslerization method. (4)	0.5 - 5000 mg/l.	0.56
5	Chloride *	gm/kg	(4500 Cl-B APHA s 21st edi)	10-50000mg/kg	2702
6	Sulphate *	gm/kg	IS 3025 part 24-1986	2.062-30103.2mg/kg	286
7	BioChemical Oxygen Demand (3 Days 27o	gm/kg	3 day BOD test(IS 3025 Method)	1-60000mg/kg	0.018
8	Chemical Oxygen Demand	gm/kg	APHA (23rd Edition)- 5220 B Open Reflux Method-	5.0- 50000 &	0.32
9	Calcium *	gm/kg	(3500 Ca B APHA 21st edi.)	4.008-20040mg/kg	2.12
10	Magnesium *	gm/kg	(3500 Mg B APHA 21st edi.)	2.432-12160mg/kg	0.003
11	Sodium *	gm/kg	(3500-Na B APHA 21st edi)	0.1-1000mg/kg	0.006
12	Potassium *	gm/kg	(3500-K B APHA 21st edi)	0.05-500mg/kg	0.002
13	Percent Sodium *	%Na	Calculation method	0-100%	28
14	Total Volatile Solids (TVS)	gm/kg	2540 G APHA Std. Methods 22nd ed.2012	1-1000 gm/kg	68

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 10/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT **444** Hazardous
WASTE TYPE : SEM

Gujarat Pollution Control Board
Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476091 - Analysis Completion 10/02/2025

Chlor Alkali / LAB Inward : 20957

1. Name & : Tata Chemicals Ltd - 17166
2. Address of the Unit : Nos.34 to 49,52,56,57,58/1,59&63 of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur - 361345 , Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Date & Time of Collection & Receipt : 24-Jan-2025, (1345 to 1345)
6. Date of Start & Completion of Analysis : 28/01/2025 11:07:37 & 10/02/2025
7. Sampling Point : From meeting point of final treated w/w discharge of TCL into gulf of Kutch ~
8. Physical State : Semi Solid
9. Disposal Mode : -
10. Waste Category : -
11. Temperature on Collection : - & Color & Appearance : Blackish
12. Hazardous Sampled (SPM-M3) : @7-8 on pH strip & Carboys Marks : As per Barcode

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	Unit	4500 B APHA Std.Methods 22nd edi.-2012	1 – 14	8.14
2	Total Dissolved Solids	gm/kg	(2540 C APHA 21st edi.)	20-5000000mg/kg	7434
3	Total Inorganic Solids (TIS)	gm/kg	2540 G APHA Standard Methods 22nd edi-2012	1-1000 gm/kg	956
4	Ammonical Nitrogen	gm/kg	1).Titrimetric method 2).Nesslerization method. (45	0.5 - 5000 mg/l.	0.56
5	Chloride *	gm/kg	(4500 Cl-B APHA s 21st edi)	10-50000mg/kg	2602
6	Sulphate *	gm/kg	IS 3025 part 24-1986	2.062-30103.2mg/kg	272
7	BioChemical Oxygen Demand (3 Days 27o	gm/kg	3 day BOD test(IS 3025 Method)	1-60000mg/kg	0.018
8	Chemical Oxygen Demand	gm/kg	APHA (23rd Edition)- 5220 B Open Reflux Method-	5.0- 50000 &	0.19
9	Oil & oil emulsions *	gm/kg	Liquid – Liquid Partition Gravimetric method. (5520	01 – 1000	BDL
10	Magnesium *	gm/kg	(3500 Mg B APHA 21st edi.)	2.432-12160mg/kg	0.012
11	Sodium *	gm/kg	(3500-Na B APHA 21st edi)	0.1-1000mg/kg	0.009
12	Potassium *	gm/kg	(3500-K B APHA 21st edi)	0.05-500mg/kg	BDL
13	Percent Sodium *	%Na	Calculation method	0-100%	21.5
14	Total Volatile Solids (TVS)	gm/kg	2540 G APHA Std. Methods 22nd ed.2012	1-1000 gm/kg	44

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 10/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **445**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476090 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20954

TEST REPORT

Test Report No. : 20954

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476090
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1620 to 1620) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : From sea water reservoir b/h unit near bhimrana village ~
10. Flow Details (Remarks) : -
11. Mode of Disposal : Use in cooling tower & dilution
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 26 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	26
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.82
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	42
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	0.5

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:476089 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20965

TEST REPORT

Test Report No. : 20965

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
 2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
 4. Sample Collected By : Mr P M Soni,AEE
 5. Quantity of Sample Received : 5ltr
 6. Code No. of the Sample : 476089
 7. Date & Time of Collection & Inwarding : 24/01/2025 , (1620 to 1620) & 27/01/2025
 8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
 9. Sampling Point : From Malara Pond,Village Surajkaradi ~ ---
 10. Flow Details (Remarks) : -
 11. Mode of Disposal : -
 12. Ultimate Receiving Body : No generation of industrial wastewater
 13. Temperature on Collection : 27 & pH Range on pH Strip :@7-8 on pH strip
 14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
 15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	27
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.01
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2660
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	12
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1624
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	202
9	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	5.9
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2C	5.0- 50000 mg/l	14
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.85
13	Conductivity	micromho/cm	2510 B APHA Standard Methods 21st edi.	0.1µS-100 mS/m	4360
14	Salinity	0/00	2520 B APHA standard method 21st edi.	-	1.84

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **447**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476088 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20953

TEST REPORT

Test Report No. : 20953

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476088
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1530 to 1530) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : From open channel @ lalsingpur road; (sea water generated frm cooling activity of uni
10. Flow Details (Remarks) : -
11. Mode of Disposal : Reuse in dilution process
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 29 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.86
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	58
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.0

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:476086 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20952

TEST REPORT

Test Report No. : 20952

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
 2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
 4. Sample Collected By : Mr P M Soni,AEE
 5. Quantity of Sample Received : 5 lit
 6. Code No. of the Sample : 476086
 7. Date & Time of Collection & Inwarding : 24/01/2025 , (1510 to 1510) & 24/01/2025
 8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
 9. Sampling Point : From open channel conveying salty water from salt pan to unit; near lalsingpur road ~
 10. Flow Details (Remarks) : -
 11. Mode of Disposal : Reuse in process
 12. Ultimate Receiving Body : No generation of industrial wastewater
 13. Temperature on Collection : 27 & pH Range on pH Strip :@7-8 on pH strip
 14. Carboys Nos for : & Color & Appearance :colorless
 15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	27
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.96
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	42
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.66

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **449**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476085 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20951

TEST REPORT

Test Report No. : 20951

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476085
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1330 to 1330) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : From meeting point of final treated w/w discharge of TCL into Gulf of Kutch ~
10. Flow Details (Remarks) : -
11. Mode of Disposal : Into Gulf of Kutch
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 27 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	27
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.84
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	162
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.66

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **450**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476084 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20950

TEST REPORT

Test Report No. : 20950

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476084
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1300 to 1300) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : Water sample collected from final outlet of TCL (to be ultimately discharged into gulf of Kutch)
10. Flow Details (Remarks) : -
11. Mode of Disposal : Into Gulf of Kutch
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 29 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.84
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	164
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.33

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:476083 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20949

TEST REPORT

Test Report No. : 20949

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476083
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1235 to 1235) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : Water sample collected from open channel @ Padli; (sea water generated frm cooling a
10. Flow Details (Remarks) : -
11. Mode of Disposal : Reuse in dilution process
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 28 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	28
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.91
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	48
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	Due to high Clc
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.25

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

Note : 1. * - These parameters are NOT covered under the scope of NABL.

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6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **452**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476082 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20956

TEST REPORT

Test Report No. : 20956

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR
Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476082
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1210 to 1210) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : Water sample collected from open channel after settling pond & before dilution; at pad
10. Flow Details (Remarks) : -
11. Mode of Disposal : Further Treatment
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 32 & pH Range on pH Strip :@9-10 on pH strip
14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	32
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	10.78
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	10
4	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	272
5	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	5.6
6	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	ue to high Chl
7	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
8	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	1.85

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

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6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE **453**

Gujarat Pollution Control Board, Jamnagar
Sardar Patel Bhavan
Rameshwar Nagar
Jamnagar-361008
Tele:(0288)2752366

Sample ID:476081 - Analysis Completion:05/02/2025

Chlor Alkali / LAB Inward : 20955

TEST REPORT

Test Report No. : 20955

Date: 05/02/2025

1. Name of the Customer : Tata Chemicals Ltd - 17166
2. Address : Nos.34 to 49,52,56,57,58/1,59&63of VI,Surajkaradi 23/3 P ,MITHAPUR,JAMNAGAR Mithapur-361345, Taluka : Dwarka, District : Devbhoomi Dwarka, GIDC : Not In Gidc
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : Mr P M Soni,AEE
5. Quantity of Sample Received : 5 lit
6. Code No. of the Sample : 476081
7. Date & Time of Collection & Inwarding : 24/01/2025 , (1130 to 1130) & 24/01/2025
8. Date of Start & Completion of Analysis : 28/01/2025 & 05/02/2025
9. Sampling Point : Borewell of hemant dhanabhai chavda , at Gautam buddh society, vill. Bhimrana ~
10. Flow Details (Remarks) : -
11. Mode of Disposal : -
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 28 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : As per Barcode & Color & Appearance :colorless
15. Water Consumption & W.W.G (KLPD) : Ind :276000.000 , Dom :4117.000 & Ind :240000.000 , Dom :2400.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	28
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.55
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	5
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2148
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	2
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/l.	0.56
7	Percent Sodium	%Na	IS11624-1986(Reaffirmed 2009)	0.01 – 100%.	49
8	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	860
9	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	221
10	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	3.8
11	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2C	5.0- 50000 mg/l	8
12	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	0.85
14	Conductivity	micromho/cm	2510 B APHA Standard Methods 21st edi.	0.1µS-100 mS/m	3464

Laboratory Remarks : Approved. By:554-lab_554 Dt.: 05/02/2025

Dr. Bhadresh N. Patel, SSO

Field Observation : -

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9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.